

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No.134 of 2016 (SZ)

Applicant(s)

S.Kasinathan
rep. by its Chief Secretary,
33, Jayaraman Nagar, Saram,
Puducherry 605013

Respondent(s)

Vs. The Union of India, Govt. of Puducherry
Secretariat, Puducherry and others

Legal Practitioners for Applicant(s)

M/s.D.Ravichander, P.Saritha
& P.Dinesh Kumar

Legal practitioners for respondent(s)

Mr.Vijay Anand, G.V.Seetha Lakshmi &
R.Baskaran for R4
Mr.K.R.Harin for R1 & R2
Mrs.Sathya Bama for R3

Note of the Registry	Orders of the Tribunal
Item No.12	<p>Date: 24th August, 2017</p> <p>At the request of the learned counsel appearing for the respondent no.4 post this appeal for hearing on 12.09.2017</p> <p>....., JM (Justice Dr. P. Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>